

Form.1
List of cases filed in e-filing during the month of August, 2023

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

Form.2
List of cases in which e-payment of Court Fee was made during the month of August, 2023

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.3
List of cases in which Electronic Service of Process has taken place during the month of August, 2023

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.4						
List of total number of cases randomly allocated during the month of August, 2023						
Sl.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	Not Applicable			

Form.5							
List of cases in which Hearing in Case Management was held during the month of August, 2023							
Sl.No	Court	District	Case No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 17/2019	M/s. Eaton Fluid Power Limited Vs. M/s. Felguera Gruas India Pvt. Ltd	Sri. N. Srinivas, Advocate for Plaintiff Vs. Sri. K. Rama Kireeti, Advocate for Defendant	18.12.2019	24.08.2023
3	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 16/2019	Vishnu Chemicals Limited Vs. M/s. Usha Tubes and Pipes Pvt. Ltd	Sri. K. V. Rama Murty for Plaintiff Vs. Sri. V. Ravindra Prasad for Defendant	06.12.2019	30.08.2023

Form.6
Contested Commercial Cases disposed during the month of August, 2023

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 10/2021	Lakshmi Constructions Engineers & Contractors Vs State of AP & Ors	P.L.Prabhakar Vs Addl.Govt. Pleader	28.07.2021	No	10.08.2023	377 days	Contested	-	-	Indian Contract Act
2	Special Judge for Trial and Disposal of Commercial Disputes	Krishna	COS 20/2022	Growell Feeds (P) Ltd Vs Jhanaki Aqua Farms & Anr	Smt.T.Lalitha Mahalakshmi Vs P.Y.Kiran Kumar	11.11.2022	Yes	17.08.2023	274 days	Contested	-	-	Indian Contract Act
3	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 2/2023	M/s. Deep Industries Private Limited Vs. M/s. Oil & Natural Gas Corporation Limited and another	Sri. M. Ramdas for Petitioner Vs. Sri. C. Syama Sundara Rao for R1, and R2 is an Arbitrator	29.04.2017	Not Applicable	03.08.2023	2287 days	Contested	-	-	U/sec.34 of Arb & Con. Act, 2015

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
4	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 3/2022	Tristar Auto Agencies (Vizag) Pvt. Ltd. Vs. Ford India Pvt. Ltd.	Sri. V. Srujan for Petitioner Vs. Sri. D. Appa Rao for Respondent	27.01.2022	Not Applicable	04.08.2023	554 days	Contested	-	-	U/sec.9 of Arb & Con. Act, 1996
5	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 4/2019	Sri Vijaya Visakha Milk Producers Co., Ltd. Vs. Prakasam Milk Producer Company Ltd.	Sri. A. Srinivas for Plaintiff Vs. Sri A.V. Lenin for defendant	09.04.2019	No	08.08.2023	1582 days	Contested	-	-	U/Or.VII R.1 Sec.26 of CPC
6	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 17/2020	M/s.Dredging Corporation of India Limited Vs. M/s.Soft Shipyard Pvt. Ltd. and 3 others	Sri M. Ramdas, Advocate for Petitioner Vs. Sri. Ashwin Shankar & Sri K. Rama Kireeti for R1, and R2 to R4 are Arbitrators	28.09.2020	Not Applicable	18.08.2023	1054 days	Contested	-	-	U/sec.34 of Arb & Con. Act, 1996

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
7	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 18/2020	M/s.Dredging Corporation of India Limited Vs. M/s.Soft Shipyard Pvt. Ltd. and 3 others	Sri M. Ramdas, Advocate for Petitioner Vs. Sri. Ashwin Shankar & Sri K. Rama Kireeti for R1, and R2 to R4 are Arbitrators	28.09.2020	Not Applicable	18.08.2023	1054 days	Contested	-	-	U/sec.34 of Arb & Con. Act, 1996
8	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 8/2021	M/s.Soft Shipyard Pvt. Ltd. Vs. M/s.Dredging Corporation of India Limited and 3 others	Sri. Sri. Ashwin Shankar & Sri K. Rama Kireeti for Petitioner Vs. Sri M. Ramdas, Advocate for R1, and R2 to R4 are Arbitrators	17.03.2021	Not Applicable	18.08.2023	884 days	Contested	-	-	U/sec.34 of Arb & Con. Act, 1996
9	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 9/2021	M/s.Soft Shipyard Pvt. Ltd. Vs. M/s.Dredging Corporation of India Limited and 3 others	Sri. Sri. Ashwin Shankar & Sri K. Rama Kireeti for Petitioner Vs. Sri M. Ramdas, Advocate for R1, and R2 to R4 are Arbitrators	17.03.2021	Not Applicable	18.08.2023	884 days	Contested	-	-	U/sec.34 of Arb & Con. Act, 1996

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
10	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 37/2018	Paluri Ratnavathi Vs. Sriram City Union Finance Limited and 4 others	Ch.Chittibabu for Petitioner Vs. Sri. T. Sam Sukumar for R5, and Exparte - R1, R3, R4 and R2 is an Arbitrator	23.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, VSP on 14.11.2018)	Not Applicable	28.08.2023	1748 days	Contested	-	-	U/sec.34 of Arb & Con. Act, 1996

Form.7
Summary of Commercial Cases during the month of August, 2023

Sl.No	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	68	5	3	70
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	154	6	21	139